

(With modifications as set out in Order dated 29.09.2021 in MA No.101 of 2021 in W.P. (Civil) No.936 of 2018 [Marked as '*', at page nos.3, 60, 87, 96 & 99], and Order dated 30.11.2021 in M.A. Nos.1729-1736 of 2021 in Review Petition Civil) Nos.1471 of 2020 Etc. [Marked as '**', at page no. 21 & 38])

ITEM NO.1502

Virtual Court 2

SECTION X

REVISED

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 936/2018

DINESH KUMAR GUPTA & ORS.

Petitioner(s)

VERSUS

THE HONBLE HIGH COURT FOR JUDICATURE OF RAJASTHAN Respondent(s)

([HEARD BY : HON. UDAY UMESH LALIT AND HON. VINEET SARAN, JJ.])

WITH

W.P.(C) No. 967/2018 (X)

W.P.(C) No. 1471/2018 (X)

W.P.(C) No. 498/2019 (X)

W.P.(C) No. 464/2019 (X)

Diary No(s). 13252/2019 (X)

W.P.(C) No. 899/2019 (X)

W.P.(C) No. 897/2019 (X)

W.P.(C) No. 895/2019 (X)

W.P.(C) No. 1008/2019 (X)

Date : 29-04-2020 These petitions were called on for pronouncement of judgment today.

For Petitioner(s)

Mr. R. C. Kaushik, AOR
Mr. P. D. Sharma, AOR
Mr. John Mathew, AOR
Mr. Annam D. N. Rao, AOR
Ms. Mridula Ray Bharadwaj, AOR

Mr. K. Paari Vendhan, AOR

Mr. Nikhil Singhvi, Adv.

Mr. Mohit Seth, Adv.

Ms. Supriya Juneja, AOR

Mr. Avnish Pandey, AOR

For Respondent(s)

Mr. Gopal Jha, AOR

Mr. Abhinav Mukerji, AOR

Mr. K. parameshwar, AOR

Mr. Rohit K. Singh, AOR

Mr. Rishi Matoliya, AOR

Mr. Avadh Bihari Kaushik, AOR

Mr. Sachin Sharma, AOR

Ms. Sakshi Kakkar, AOR

Mr. Harsh V. Surana, AOR

Mr. Avnish Pandey, AOR

Mr. Guntur Pramod Kumar, AOR

Mr. Sanchit Garga, AOR

Mr. John Mathew, AOR

Hon'ble Mr. Justice Uday Umesh Lalit pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Vineet Saran.

Delay condoned.

Writ Petition (Civil) No.498 of 2019 and Writ Petition (Civil) _____ of 2020 (Dy.No. 13252 of 2019) are allowed to the extent as indicated in the judgment. All other Writ Petitions are dismissed in terms of signed reportable judgment.

Pending applications, if any, shall also stand disposed of.

(INDU MARWAH)
COURT MASTER (SH)

(Signed reportable judgment is placed on the file)

(ANAND PRAKASH)
ASSISTANT REGISTRAR

*In view of the corrigendum, corrected judgment is placed on the file.

ITEM NO.1502

Virtual Court 2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 936/2018

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(INDU MARWAH)
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(ANAND PRAKASH)
BRANCH OFFICER